

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH

Original Application No. 393 of 1995

DATED : 19/5/1995

Hon'ble Dr. R.K. Saxena, Member(Jud.)

Jagdish Prasad Tripathi, S/o Sri Deo Narayan  
Tripathi, Extra Departmental Male Peon, Branch  
Post Office Sarai Raja, Vishwanathganj, Pratapgarh

Applicant

By Advocate Shri Satish Dwivedi  
Shri Anil Dwivedi

Versus

1. Union of India, through the Secretary, Ministry of Communication, Government of India, New Delhi.
2. The Senior Superintendent of Post Offices, Pratapgarh Division, Pratapgarh.
3. Sub-Divisional Inspector of Post Offices, Kunda Sub-Division, Pratapgarh.

Respondents

O R D E R

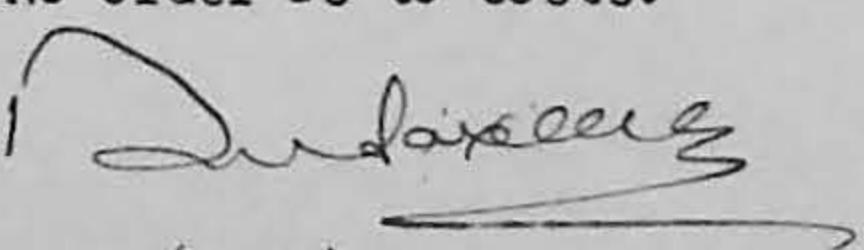
By Hon'ble Dr.R.K. Saxena, Member(Jud.)

Shri Anil Dwivedi, learned counsel to the applicant is present. The grievance of the applicant agitated in this O.A. is that he was posted at Sarai Raja which is at a distance of about 40 Km. from the place of living of the applicant. His contention is also to the effect that the vacancy arose at Aima Jatopur, Pratapgarh

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which is <sup>at</sup> a distance of about 4 Km. from the place of living of the applicant. It is also pointed out that under the rule, the applicant should be accommodated at the place which is nearer to the living place of the applicant. This rule has not been shown to me and I do not think that there may be a justiciable right to seek appointment at a particular station unless that is covered by Service Rules or Regulations.

2. The learned counsel to the applicant submits that the representation of the applicant to consider his request for posting at Aima Jatopur Pratapgarh is still pending with the respondents; and he would be satisfied if, the representation is considered by the respondents sympathetically. The respondents are, therefore, directed to consider the pending representation dated 05.10.1994 within a period of 3 months and to intimate the result of the decision taken thereon within 10 days thereafter. The application is disposed of accordingly at the admission stage, No order as to costs.

  
Member (Jud.)

/M.M./